## NATIONAL COMPANI LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section Name of the Parties M/s. / Mr.	
CP No.210/BB/2017	-	For hearing	252(3)	Getoff Adventure Tours(India) Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NIRUPAM KULKARNI	PETI TIONER	1 Shor
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## ORDER

PCA for Petitioner is present. He reported that notice has been served on ROC, Karnataka. Await report from ROC, Karnataka. List it on 07.03.2018.

Member (T)

Member (J)